

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 16.02.2024**

**Appeal No. 150 of 2022**

Dr. V.R. Narasimhan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and  
Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the  
Respondent.

**WITH**

**Appeal No. 174 of 2022**

Ms. Chitra Ramakrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and  
Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the  
Respondent.

**WITH**

**Misc. Application No. 315 of 2022**

**And**

**Appeal No. 199 of 2022**

Ravi Narain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Robin Shah, Advocate i/b Bodhi Legal for Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**WITH  
Appeal No. 211 of 2022**

Anand Subramanian ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta and Mr. Yash Sutaria, Advocates a i/b. M/s. K. Ashar & Co. for the Respondent.

**ORDER:**

1. Adjourned due to non-availability of bench. List on April 23, 2024.

16.02.2024  
msb

Ms. Meera Swarup  
Technical Member